| | Annexure – 5 Name of the corporate debtor: I World Business Solutions Private Limited; Date of commencement of CIRP: 04.06.2024; List of creditors as on: 03.07.2024 | | | | | | | | | | | | |
|------------|--|---------------------------|----------------|---------------------------|-----------------|------------------------|--------------------------------------|------------|----------------------------|--------------|---------------------|-----------------|--|
| | List of operational creditors (Workmen) | | | | | | | | | | | | |
| | (Amount in₹) | | | | | | | | | | | | |
| Sl. No. | Name of authorised representative, if any | Details of claim received | | Details of claim admitted | | | | contingent | Amount of any mutual dues, | claim under | Amount of claim not | Remarks, if any | |
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % voting share in CoC, if applicable | claim | that may be set-off | verification | admitted | | |
| Nil | | | | | | | | | | | | | |